

GOVERNMENT OF INDIA
Ministry of Finance
Department of Financial Services
DEBTS RECOVERY TRIBUNAL -2
HYDERABAD

F.No. 12/1/2016-DRT-II(H)

1st Floor, Triveni Complex,
Abids, Hyderabad
Date: 01.03.2017

To

Subject : Hiring of Vehicle (Car) for Debts Recovery Tribunal -2, Hyderabad for a period of One year –
reg.

Dear Sir/Madam,

Sealed tenders (in prescribed format) are invited for hiring of vehicle i.e. a car with driver from service providers, for use by Debts Recovery Tribunal -2, Hyderabad for the duration of one year from the date of award of contract.

Type of vehicle to be hired:

S.No.	Type of Vehicle	Term of Use	No. of Vehicles required
1	Honda City (White) / Volks Wagen Vento (White)/ Etios or Maruthi Ertiga (White)/ Skoda Rapid or Equivalent cars having less than or equivalent to 1200 to 1500 CC Engine.	26 days in a month @ 12Hrs per day. (Maximum of 2340 Kms).	01

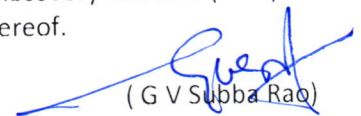
The detailed terms and conditions are given in the tender document which is available at the office on any working day during office hours.

Last date for submission/receipt of tender(s) is 20th MARCH'2017 at 15:00 Hrs., Sealed tenders will be opened in the chamber of the Registrar in the presence of tenderers or their authorized representatives on the same day i.e. 20th March, 2017 at 15:30 Hrs.

Reputed and interested firms may collect the bid format from the office of the tribunal or can be downloaded from office website www.drt.gov.in and send their response to: **The Registrar, Debts Recovery Tribunal -2, 1st Floor, Triveni Complex, Abids, Hyderabad -500001 Tel: 040-24756468, Fax: 040-24756466**

The tenders received after the above said scheduled date and time will not be considered. No tender by FAX & Mail will be entertained.

The tenders/quotations received unsigned/incomplete and/or filed after the said due date shall be summarily rejected. The parties who wish to be present at the time of opening of Tender/Quotation may represent themselves or authorize their representatives with an authority letter. Debts Recovery Tribunal (New) reserves the right to accept or reject any or all tenders without assigning any reason thereof.


(G V Subba Rao)
Registrar

(1)

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TENDER DOCUMENT

For providing rental Taxi services
To the Debts Recovery Tribunal-2, Hyderabad
By a reputed Taxi service provider

Date of issue of Tender Document : 03/03/2017

Last Date & Time for submission of Tender Document : 20/03/2017 15.00 Hours.

Last date for pre-bid clarification : 15/03/2017

Date and time for opening of Tender Document : 20/03/2017 at 15.30 Hours.

Technical Bid : 20/03/2017 at 15.30 Hours.

Financial Bid of eligible Tenderers : At a later stage.

CONTENTS OF TENDER DOCUMENT

S.No.	Description of contents
1	Tender Notice
2	Scope of work and general instruction for tenderer
3	Technical Bid qualification criteria
4	Criteria for evaluation of Tender
5	Proforma for Technical Bid
6	Proforma for Financial Bid
7	Terms and Conditions
8	Declaration
9	Annexure - A ... Details of Major Contracts handled
10	Annexure – B ... Proforma for Performance Bank Guarantee